F. No. A-26017/58/2017-Ad.II.A  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  

By Speed Post  

North Block,  
New Delhi, 23rd November, 2017  

To,  
The Chief Commissioner,  
CGST Chandigarh Zone,  
C R Building, Plot no 19, Sector 17-C,  
Chandigarh – 160017.  

Subject: Clarification on grant of NFSG of grade pay of Rs. 5400/- during 01.01.2006 to 31.08.2008 – reg.  

Sir,  

I am directed to refer to your office letter C.NO.II-3(1)SEC/MACPS/2017/388 dated 09.08.2017 on the subject mentioned above.  

2. Board has vide circulars/clarifications, time and again clarified that NFG granted will be counted as one financial upgradation for the purpose of MACP Scheme. Board has issued circulars dated 07.12.2016 and 20.06.2016 in the matter whereby it was clarified that the grant of non-functional grade pays of Rs. 5400/- in PB-2 to the Superintendents needs to be counted as one financial upgradation for the purpose of MACP Scheme. MACP Scheme is effective from 01.09.2008. Hence, NFSG granted to Shri S. K. Jan (w.e.f. 01.01.2006) will be counted as one financial upgradation for MACP Scheme. Since he had already got 3 financial upgradations-(i) promotion from UDC to Inspector, (ii) promotion to Superintendent and (iii) grant of NFSG, he is not eligible for 3rd financial upgradation under MACP Scheme.  

3. As regards counting of NFG granted during 01.01.2006 to 31.08.2008 as one financial upgradation, it is clarified that for the purpose of giving upgradation under MACP Scheme, the NFG granted will be counted as one financial upgradation irrespective of the date of grant of NFG. Shri S. K. Jan is misinterpreting the Board’s letter dated 06.05.2013, where the date 01.09.2008 was implying the date of effect of MACP Scheme. Financial upgradations shall be given under MACP Scheme with effect from 01.09.2008, and under MACP Scheme, NFG granted from 01.01.2006 is to be counted as one financial upgradation.  

4. You are requested to take necessary action in the matter and ensure that the guidelines of Board/DoP&T on MACP/ACP Scheme are adhered to strictly.  

Yours faithfully,  

M. K. Gupta  
Under Secretary to the Government of India  

Tele: 011 – 23095528  

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Copy to:
(1) Shri S K Jan, Supdt. C.Ex. (Retd.) H.No. 40-E, Kitchlu Nagar, Ludhiana.
(2) DG (Systems), with a request to upload it on the website of CBEC.

(M. K. Gupta)
Under Secretary to the Government of India